

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1998
ANSWERED ON:04.08.2003
SETTING UP OF NATIONAL ENVIRONMENT PROTECTION AGENCY
MAHESHWAR SINGH;SURESH CHANDEL

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

to the reply given to Unstarred Question Number 1677 dated March 3, 2003 and state:

(a) whether the Government have deliberated on the proposal for constitution of National Environment Authority and Regional Environment Authorities under section 3(3) of the Environment (Protection) Act, 1986 for considering the matters related to subjects of environment and forestry:

(b) if so, the details of decision taken by the Government in this regard: and

(c) if not, the time likely to be taken for the deliberations ?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

(a) Yes, Sir

(b) &(c) A final decision in the matter would be taken shortly.